

**PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH  
HYDERABAD**

**SUB: TRAINING - District and Sessions Judges - Nomination of newly appointed 16 District Judges (Entry Level) by Direct Recruitment to undergo V Foundation Course for 3 months from 18.03.2014 to 24.06.2014 (including one week summer vacation from 12.05.2014 to 17.05.2014) at Andhra Pradesh Judicial Academy, Secunderabad - ORDERS - ISSUED.**

- READ:
1. G.O.Ms.No.41, law (L.A & J - SC.F) department dated 27.04.2013
  2. G.O.Ms.No.137, Law (L.A & J - SC.F) Department dated 09.11.2013 read with G.O.Ms.No.138, dated 13.11.2013.
  3. G.O.Ms.No.10, Law (L.A & J - SC.F) Department dated 24.01.2014
  4. G.O.Ms.No.15, Law (L.A & J - SC.F) Department dated 06.02.2014
  5. Letter Roc.No.261/2014/APJA, dated 11.03.2014 from the Director, Andhra Pradesh Judicial Academy, Secunderabad.

**ORDER ROC.NO.2141/2014-B.SPL., DATED:12.03.2014**

In the circumstances stated by the Director, Andhra Pradesh Judicial Academy, Secunderabad in his letter 5<sup>th</sup> read above, the High Court is pleased to pass the following Order:-

The following 16 newly appointed District and Sessions Judges (Entry Level) by Direct Recruitment mentioned in Column Number 2 are here by nominated to undergo V Foundation Course (2<sup>nd</sup> Batch) initially for a period of three months from 18.03.2014 to 24.06.2014 (including one week summer vacation from 12.05.2014 to 17.05.2014) at Andhra Pradesh Judicial Academy, Secunderabad.

The High Court is pleased to order the following relief arrangements in respect of 16 newly appointed District and Sessions Judges (Entry Level) who are nominated to undergo the said training.

The officers mentioned in Column Number 2 shall handover charge of their post(s) to the Officers mentioned against their names i.e., Column Number 3 and report at 8.30 a.m. on 18.03.2014 before the Director, Andhra Pradesh Judicial Academy, Secunderabad.

SL NO	NAME OF THE NOMINATED OFFICER WITH DESIGNATION	PRESIDING OFFICER OF THE COURT PLACED IN FULL ADDITIONAL CHARGE
(1)	(2)	(3)
1.	SRI SHAIK INTTHIAZ AHAMED, Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-IV Addl. District Judge, Kadapa.	I Addl. District and Sessions Judge, Kadapa.
2.	SMT. SUNEETHA KUNCHALA, I Addl. District and Sessions Judge, Adilabad.	Prl. District and Sessions Judge, Adilabad.
3.	SMT. MANTRI RAMAKRISHNA SUNITHA, I Addl. District and Sessions Judge, Nalgonda.	Judge, Family Court-cum-IV Addl. District and Sessions Judge, Nalgonda.
4.	SRI ERUGULA BHIMA RAO, VII Addl. District and Sessions Judge, Vijayawada.	VIII Addl. District and Sessions Judge, Vijayawada.
5.	SMT. E.TIRUMALA DEVI, Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-VIII Addl. District Judge, Nizabamad	I Addl. District and Sessions Judge, Nizamabad.
6.	SRI B.SAI KALYAN CHAKRAVARTHI, Addl. Sessions Judge for trial of Communal Offences-cum-VII Addl. M.S.J., Hyderabad.	V Addl. Metropolitan Sessions Judge, Hyderabad
7.	SRI B.PAPI REDDY, III Addl. District and Sessions Judge, Nellore	IV Addl. District and Sessions Judge, Nellore.
8.	SMT. K.SAI RAMA DEVI, Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-VIII Addl. District Judge, West Godavari at Eluru	Judge, Family Court-cum-VII Addl. District and Sessions Judge, Eluru.

9.	SMT. ARUNA SARIKA, Judge, Family Court-IV Addl. District Judge, Adilabad	Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-V Addl. District, Adilabad.
10.	SMT. GOLLA SRIDEVI, VI Addl. District and Sessions Judge, Markapur, Prakasam District.	Judge, Family Court-cum-VIII Addl. District Judge, Ongole.
11.	SMT. NETI SATYA SRI, I Addl. District and Sessions Judge, Srikakulam	Prl. District and Sessions Judge, Srikakulam.
12.	SRI S.SASIDHAR REDDY, X Addl. District and Sessions Judge, Tirupati, Chittoor District.	Judge, Family court-cum-V Addl. District Judge, Tirupati.
13.	SMT. M.BABITHA, VI Addl. District and Sessions Judge, Sompeta, Srikakulam District	Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-IV Addl. District Judge, Srikakulam.
14.	SRI Y.LAKSHMANA RAO, I Addl. District and Sessions Judge, West Godavari at Eluru.	Chairman, Land Reforms Appellate Tribunal-cum-II Addl. District Judge, Eluru, West Godavari District
15.	SRI D.RAMULU, II Addl. District and Sessions Judge, Hindupur, Anantapur District	I Addl. District and Sessions Judge, Anantapur
16.	SMT. G.SUNITHA, IV Addl. District and Sessions Judge, Tanuku, West Godavari District	III Addl. District and Sessions Judge, Bhimavaram.

The officers mentioned in Column Number 3 will be in full additional charge of the posts mentioned in Column Number 2 during the period of absence of the above said Officers who are nominated to undergo V Foundation Course for three months from 18.03.2014 to 24.06.2014 at Andhra Pradesh Judicial Academy, Secunderabad.

On return from the above said training, the officers mentioned in Column Number 2 shall rejoin duty in their respective posts.

The Trainee District Judges will be under the control of Director, Andhra Pradesh Judicial Academy, Secunderabad during the period of their Training.

At the end of three months training, the Director should submit the report to the High Court with reference to each trainee officer regarding successful completion of training.

The concerned Prl. District and Sessions Judges are directed to instruct the officers who are holding full additional charge of the posts of the officers undergoing three Months Foundation Course at Andhra Pradesh Judicial Academy, Secunderabad to draw pay and allowances of the said officers for period from 18.03.2014 to 24.06.2014 and send the same by way of D.D/Other source to the Officers at Andhra Pradesh Judicial Academy, Secunderabad. The Director, Andhra Pradesh Judicial Academy, Secunderabad will issue Non-Drawal Certificate to that effect.

**NOTE:** The above said orders are placed in the High Court's Website <http://hc.ap.nic.in>. The downloaded copy of the said proceedings is valid to relieve and to report before the Director, Andhra Pradesh Judicial Academy, Secunderabad for undergoing basic training.

*S. Jagannathan*  
REGISTRAR (VIGILANCE)

To

1. The Officers concerned
2. The Director, Andhra Pradesh Judicial Academy, Secunderabad
3. The Metropolitan Sessions Judge, Hyderabad
4. **THE PRL. DISTRICT AND SESSIONS JUDGES:-**  
Adilabad, Anantapur, Chittoor, Kadapa, Krishna at Machilipatnam, Nalgoda, Nellore, Nizamabad, Prakasam at Ongole, Srikakulam and West Godavari at Eluru
5. **THE I ADDL. DISTRICT AND SESSIONS JUDGES:-**  
Adilabad, Anantapur, Chittoor, Kadapa, Krishna at Machilipatnam, Nalgoda, Nellore, Nizamabad, Prakasam at Ongole, Srikakulam and West Godavari at Eluru.
6. **THE DISTRICT TREASURY OFFICERS:-**  
Adilabad, Anantapur, Chittoor, Kadapa, Krishna at Machilipatnam, Nalgoda, Nellore, Nizamabad, Prakasam at Ongole, Srikakulam and West Godavari at Eluru.